

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 26.10.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 52/18	The State of L.T. Marg Police Station Vs Yashwant Parshuram Kalal and Other Accu.and 4 ors.	Adv. Dev Gupta under take to file V/P for accused no.1	Hearing on Exh.58
2	ABA 1111/20	R.Mugaswami Nadar Vs The State of Maharashtra Antop Hill P.stn.	Adv. Babu Singh	Hearing

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 27.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 822/16	NEHRUNAGAR POLICE STATION. Vs MANGESH SHANKAR WAGHMARE	Adv.Vijay Raorane	Say and hearing on Exh.32
2	SC 856/16	E.O.W. Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Hearing on Exh.115
3	S.C 602/20	The State of Maharashtra Throug L.T. Marg Police Station Vs Shabbir Najir Borkar		appearance

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 28.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 533/17	The State RCF Police Station Vs Luees Jermi Perav	Adv. Kumthekar	R/E (PH)
2	S.C 517/20	STATE GOVERNMENT OF SHIVAJI NAGAR POLICE STATION Vs SAMIR @ MOHD. SHABBIR AYUP KHAN	Adv. Amit Sargar	appearance

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 31.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 168/20	The State of Maharashtra - Kurla Police Station Vs Abdul Rahim Abdul Rauff Khan		appearance